

Export of Films to South East Asian Countries through S T C

*756 SHRI P GANGADEB Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the State Trading Corporation propose to look after the export of Indian films to the South East Asian countries, and

(b) if so, the broad outlines of the proposal?

THE MINISTER OF FOREIGN TRADE (SHRI L N. MISHRA) (a) and (b) In principle we have decided to take over the export of films in public sector. Only details are being worked out.

SHRI P GANGADEB I would like to know from the hon Minister whether STC will handle these exports or it will be through some other agencies.

SHRI I N. MISHRA IMPEC which is a subsidiary of the STC, has been handling it but I must say that its performance has not been as good as we expected. It is just possible that we might have an independent organisation for this.

SHRI P GANGADEB I would further like to know whether Government have come to any agreement with foreign film importers for import of films from India, if so, the results thereof.

SHRI I N MISHRA We have some arrangement with some countries but the main country is the US and, unfortunately, since July we have no agreement with them. We are anxious for an agreement we do want to have an agreement with the US also.

SHRI R S PANDEY How much foreign exchange has been earned last year from the export of films to South East Asian and Middle East countries?

SHRI L N MISHRA We earned Rs 5,08,00 510 in 1970 71.

SHRI S M BANERJEE I want to know whether award winning films have been sent to South East Asian countries and whether they included films produced in Tamil Bengali or other languages.

SHRI L N MISHRA I would like to have notice for this question.

SHRI S M BANERJEE He wants notice to say whether award winning films are being exported.

SHRI L N MISHRA Award winning films are exported. Films that win national awards get more attraction and customers and they do go abroad. But he wanted to know about Bengali, Tamil and other languages. For that I wanted notice.

अनुसूचित जातियों तथा अनुसूचित जन जातियों को कृषि के लिए रेलवे भूमि का दिया जाना

*757 श्री अटल बिहारी वाजपेयी . क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या रेलवे लाइनो के समीपस्थ भूमि को कृषि कार्यों के लिए वितरित करने का निर्णय किया गया है ,

(ख) यदि हा, तो भूमिहीन अनुसूचित जातियों तथा अनुसूचित जन जातियों के लोको मे वितरित करने के लिए कितने प्रतिशत भूमि सुरक्षित रखी गई है ; और

(ग) उक्त समुदायों को अब तक वास्तव मे कितने प्रतिशत भूमि दी गई है ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) (a) Cultivable Railway land not immediately required for Railway works may be licensed for agricultural purposes

(b) No percentage has been laid down for licensing of such land to Scheduled Castes and Scheduled Tribes

(c) Question does not arise

श्री छटल बिहारी बाजवेयी : रेलवे मंत्री महोदय ने रेलवे बजट प्रस्तुत करते समय यह घोषणा की थी कि रेलवे लाइनों के दोनों ओर जो भूमि प्राप्त है वह खेती के लिए दी जायेगी। शायद उन्होंने अब तक अपने मन्त्रालय से या रेलवे बोर्ड से इस बात का अन्दाज ले लिया होगा कि इस तरह से बाटने के लिए कितनी जमीन उपलब्ध है। क्या इस सम्बन्ध में वह सदन को विश्वास में लेंगे ?

SHRI K HANUMANTHAIYA Yes, Sir; the total area of surplus cultivable land on railway is 1,17,356 acres

श्री छटल बिहारी बाजवेयी इस जमीन पर खेती कराने का तरीका क्या होगा ? क्या रेलवे मन्त्रालय रेल गाड़िया चलाने के साथ-साथ अब खेती भी करेगा, या खेती करने के लिए कोई अलग कारपो-रेशन बनाया जायेगा, या फिर यह जमीन लोगों में बांट दी जायेगी ? अगर जमीन बांटी जायेगी तो सारी जमीन हरिजनो और वनवासियों को बांट दी जाये इसका फैसला करने में कौन सी कठिनाई है ?

SHRI K HANUMANTHAIYA The difficulty is in the mind of the hon member, not in my mind The question is quite clear. The vacant land on either side of the track is not wanted by most people because it is a small bit of land

for several miles Therefore, it is mostly gangmen who will be asked to do this work

MR SPEAKER How much ceiling will be allowed to it ?

SHRI K HANUMANTHAIYA The ceiling is the railway land I am not spending any money on this venture by establishing a corporation or anything of the kind This will merely make the railways further suffer in finances. What I propose to do is to give the land to the gangmen in the first instance who are always on the track or to people who own the land in the adjoining areas If any member of the scheduled castes or scheduled tribes applies for a particular piece of land, I will give him preference

SHRI DINESH CHANDRA GOSWAMI May I know whether the distribution of this land will be done by the railway department itself or will be left to the State Government and secondly, whether the Government has formulated any guidance or principle or framed any rules for such distribution ?

SHRI K HANUMANTHAIYA It is not going to be entrusted to the State Governments It will be done by the railway administration For distribution of such land, there are already rules and the same would be followed

श्री सरजू पांडे : ग्राम तौर से जो रेलवे लाइनों के किनारे की जमीनें हैं वह लोगों को दी जा रही हैं, लेकिन इस सिलसिले में काफी बड़ा अज्ञातकार अधिकारियों की तरफ से होता है। मुझको पर्सनल जानकारी है कि इस सिलसिले में काफी लूट मचती है। पैसा लेकर जमीनो को वह लोग अलोट करते हैं। मैं मंत्री महोदय से जानना चाहता हूँ कि क्या इसके लिए कोई क्ल बनाये जायेगे ताकि खास तौर से गरीबो

को जमीनें मिल सके। आजकल जो जमीनें दी जा रही है वह सब बड़े लोगों को ही दी जा रही हैं।

MR SPFAKER These are all suggestions

SHRI K HANUMANTHAIYA I can only say, they are very important suggestions.

SHRI MADHURYYA HAJDAR

Our experience is whenever cultivable lands on either side of the railway track are given to the railway employees, especially the station masters ticket collectors and gangmen, the land is again leased out to the local farmers at a high rate of about Rs 100 to Rs 125 a bigha annually. The minister's statement that the local people are not willing to take the land is not correct. So, I want to know whether he is willing to give the land to the local tillers.

SHRI K HANUMANTHAIYA I have already said that the gangmen, the adjoining owners and scheduled castes and scheduled tribes will be allowed to have this land for cultivation.

श्री मुहम्मद अमीनुर्रहमान . मैं जानना चाहता हूँ कि जो रेलवे लाइन के नजदीक के भूमिहीन लोग हैं उनके मुताबिक रेलवे की क्या पालिसी होगी, चाहे वह शेड्यूल कास्ट्स और शेड्यूल ट्राइब्स के हो या न हो ?

SHRI K HANUMANTHAIYA My hon friend is under the mistaken impression that I am giving the land to anybody in particular. It is only lease. It cannot be given to anybody.

SHRI G VISWANATHAN I want to know the reason behind the Government's decision to give this land to the gangmen instead of to those people who are already engaged in agriculture.

SHRI K. HANUMANTHAIYA : I have already said that if there are people who make such applications, I will certainly give them preference.

SHRI G VISWANATHAN What is the principle? Why should it be given to somebody who does not know agriculture and who is not interested in agriculture?

MR SPLAKER It is a very simple question. What principle is involved in this?

SHRI K HANUMANTHAIYA There is no principle involved which is detrimental to my hon friend's idea. The purpose is to get it cultivated and whosoever comes for cultivation, we will give him (*Interruption*). If you look at it from the common-sense point of view the land is so small that many people would not come forward for cultivation. If landless people come for cultivation, we will certainly give them. If landless people apply, if Scheduled Castes apply, as I have said, I will certainly consider their applications (*Interruption*).

Scheme for Inter-connection of State Power Grid System

*758 SHRI VEKARIA Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Government propose to evolve a workable formula for inter-connection of State Power Grids, particularly for western region comprising States of Maharashtra, Gujarat, Goa and Madhya Pradesh so that generation capacities can be pooled and used to the best advantage, and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL) : (a) and (b) A statement is laid on the Table of the House.